


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.135/ BB/2017	-	For compliance of office objections raised by registry	252(3)	Chariot Infra Pvt. Ltd. Vs ROC

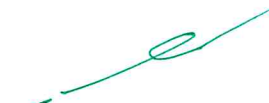
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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I VINAYAK BHAT APPLICANT 
PCS
9886032325

ORDER

PCS for Petitioner Company is present. He reported that, notice was served on
ROC-Karnataka, Bangalore. Await report from ROC. List it on 03/01/2018.


Member (T)


Member (J)